



2026:AHC:25382

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 462 of 2026

Anurag Kumar Singh

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dharamraj Singh, Ram Bhawan Singh, Sharda Prasad Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the petitioner seeks to withdraw the present writ petition, on account of inherent defect, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 5, 2026

N.S.Rathour

(Vikas Budhwar,J.)